

HIGH COURT OF JHARKHAND, RANCHI

NOTICE REGARDING INTERVIEW

Ref: Court's Notification No- 11/A dated 07th February, 2022

It is notified for information to all concerned that Interview for promotion to the post of District Judge in the Jharkhand Superior Judicial Service under Rule 4(b) of the Jharkhand Superior Judicial Service Rules, 2001 is scheduled to be held on 29th & 30th April, 2023 at Judicial Academy Jharkhand, Ranchi against the vacancies already notified and referred to above.

The Interview letters are being sent to the eligible candidates through their concerned Head of the Departments.

The Schedule of the interview of the Officers as per enclosed list are in the following manner:-

- (i) SI No. 1 to 42- 29th April, 2023 from 10:30 A.M.
- (ii) SI No. 43 to 84 - 30th April, 2023 from 10:30 A.M.

Enclosure:- List of the 84 officers

Dated: 03rd April, 2023

By Order

Sd/- (Mohammad Shakir)

Registrar General

Memo No 1312 /Apptt. Dated Ranchi, the 03rd April, 2023
Copy forwarded to the ✓ Central Project Coordinator I/c, e-Courts project, High Court of Jharkhand, Ranchi for uploading the above Notice in the official website of the High Court of Jharkhand, Ranchi.

Registrar General

HIGH COURT OF JHARKHAND, RANCHI

Notice

Ref No. 01/2023/Apptt.

Dated 03rd April, 2023

List of the Candidates who are eligible for appearing in the Interview for consideration of their promotion in the cadre of District Judge (Jharkhand Superior Judicial Service) to be held on 29th & 30th April, 2023.

Sl. No.	Name of the Candidate
1	Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Khunti
2	Md. Abdul Naseer, Chief Judicial Magistrate, Latehar
3	Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka
4	Mr. Kumar Kranti Prasad, Secretary, DLSA, Seraikella Kharsawan
5	Mr. Taufique Ahmed, Civil Judge (Senior Division), Jamtara
6	Mr. Rajesh Srivastava Civil Judge (Sr. Div.), Sahebganj
7	Mr. Sanjay Singh Yadav, Civil Judge (Senior Division), Daltonganj
8	Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar
9	Mr. Prafulla Kumar, Chief Judicial Magistrate, Pakur
10	Mrs. Kusum Kumari, Chief Judicial Magistrate, Ramgarh
11	Mr. Daya Ram, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Godda
12	Mr. Nirupam Kumar, Chief Judicial Magistrate, Daltonganj
13	Mr. Sailendra Kumar, Chief Judicial Magistrate, Sahebganj
14	Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div. I), Dumka
15	Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra
16	Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa
17	Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl. Judge (Eco.Offences), Ranchi
18	Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Giridih
19	Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Sahebganj
20	Mr. Sanjay Kumar Singh No.III, Chief Judicial Magistrate, Dhanbad
21	Md. Naeem Ansari, Civil Judge (Sr. Div.), Civil Judge (Sr. Div.)-cum-J.M., Giridih
22	Md. Faheem Kirmani, Deputy Registrar (Protocol) JHC, Ranchi
23	Ms. Archana Kumari, Civil Judge (Senior Division), Lohardaga
24	Mr. Chandan, C.J.M.-cum-Civil Judge (Sr. Div.) - I-cum-A.C.J.M., Lohardaga
25	Mr. Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div) - I, Simdega
26	Mr. Manoj Kumar Sharma, CJM, Gumla
27	Mr. Surya Mani Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Sahebganj (Rajmahal)
28	Ms. Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma
29	Mr. Laxmikant, Chief Judicial Magistrate, Giridih
30	Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa
31	Mr. Binod Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Chaibasa
32	Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Dhanbad
33	Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh
34	Mr. Amit Kumar Vaish, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Deoghar (Madhupur)
35	Mr. Sunil Dutta Dwivedi, Under Secretary-cum-Dy. L.R., Law (J) Deptt., Ranchi
36	Mr. Krishna Kant Mishra, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Ranchi
37	Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur
38	Mr. Manoranjan Kumar No. I, Secretary, DLSA, Khunti
39	Mr. Purushottam Kumar Goswami, Civil Judge (Sr. Div.), Hazaribagh
40	Ms. Arti Mala, Civil Judge (Sr. Div.), Dhanbad
41	Mr. Arjun Saw, Chief Judicial Magistrate, Godda

42	Ms. Manju Kumari, Chief Judicial Magistrate, Seraikella Kharsawan
43	Mr. Manoranjan Kumar No.II, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Gumla
44	Md. Umar, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Chatra
45	Mr. Parth Sarthi Ghosh, Secretary, DLSA, Gumla
46	Mr. Chandra Bhanu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M.-cum-Spl. Judge, Eco. Offences, Jamshedpur
47	Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro
48	Mr. Rajiv Tripathi, Civil Judge (Sr. Div.)-cum-Special Judge, Economic Offences, Dhanbad
49	Mr. Manoj Kumar Prajapati, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Deoghar
50	Mr. Abhishek Kumar, Deputy Registrar (Deputy Secretary), JHALSA, Ranchi
51	Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Latehar
52	Mr. Vishal Gaurav, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Bokaro (Bermo at Tenughat)
53	Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Koderma
54	Mr. Kusheshwar Sinku, Chief Judicial Magistrate, Jamtara
55	Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.), Deoghar
56	Ms. Rajshree Aparna Kujur, Civil Judge (Sr.Div.)-cum-J.M., Chaibasa
57	Mr. Kamal Ranjan, Civil Judge (Sr.Div.)-cum-J.M., Chatra
58	Mr. Ananda Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Daltonganj
59	Mr. Abhishek Prasad, Secretary, DLSA, Koderma
60	Mr. Bishwanath Bhagat, Secretary, DLSA, Dumka
61	Mr. Rajesh Kumar No.II, Secretary, DLSA, Lohardaga
62	Mr. Manoranjan Kumar No.III, Civil Judge (Sr.Div.)-cum-J.M., Koderma
63	Ms. Lucy Sosen Tigga, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Bokaro
64	Mr. Anup Tirkey, Under Secretary-cum-Dy. L.R., Law (J.) Department, Ranchi
65	Mr. Manoj Kumar Ram, Civil Judge(Sr.Div.)-I-cum-A.C.J.M., Ramgarh
66	Mr. Sandeep Kumar Bertam, Civil Judge (Sr. Div.), Ramgarh
67	Mr. Nitish Neilesh Sanga, Secretary, DLSA, Jamshedpur
68	Mr. Ajay Kumar Guria, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Pakur
69	Ms. Kumari Jiv, Civil Judge (Senior Division), Deoghar
70	Ms. Kamala Kumari, Civil Judge (Sr. Div.), Ranchi
71	Mr. Bishwanath Oraon, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Jamtara
72	Ms. Nitasha Barla, Secretary, DLSA, Dhanbad
73	Mr. Sindhu Nath Lamay, A.C.J.M.-cum-Civil Judge (Sr. Div. - I), Hazaribagh
74	Mr. Sandeep Nishit Bara, Civil Judge (Sr. Div.), Daltonganj
75	Mr. Arbind Kachchap, A.C.J.M.-cum-Civil Judge (Sr. Div.) - I, Garhwa (Nagar Untari)
76	Mr. Dileep Rajeshwar Tirkey, Secretary, DLSA, Ramgarh
77	Ms. Sushila Soreng, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila)
78	Mr. Neeraj Kumar, Civil Judge (Sr. Div.), Ranchi
79	Mr. Vikram Anand, Civil Judge (Sr. Div.), Ranchi
80	Ms. Shweta Kumari No.II, Civil Judge (Sr. Div.), Dhanbad
81	Mrs. Pragya Bajpai, Secretary, DLSA, Chatra
82	Mr. Saurav Kumar Gautam, Secretary, DLSA, Giridih
83	Mrs. Shikha Agrawal, Civil Judge (Sr.Div.)-cum-J.M., Daltonganj
84	Mr. Shivendu Dwivedi, Deputy Registrar, Dedicated Cell, J.H.C., Ranchi

By order,
Sd/-(Mohammad Shakir)
Registrar General

Memo No 1311 /Apptt. Dated Ranchi, the 3rd April, 2023
Copy forwarded to the Central Project Coordinator I/c, e-Courts project, High Court of Jharkhand, Ranchi for uploading the above Notice in the official website of the High Court of Jharkhand, Ranchi immediately

Registrar General
03.04.23